

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISRICT JUDGE,
MADURAI
DATED: 23.04.2021.**

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Sub : Courts & Judges – Functioning of Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Certain directions issued by the Hon'ble High Court, Madras – Instructions – Issued – Regarding.

- Ref : 1. High Court's Official Memorandum in Roc.No. 1363/2020/ RG/ Sub Courts, dated 15.04.2021
2. This Court's Official Memorandum in D.No2622, dated 16.04.2021.
3. High Court's Official Memorandum in Roc.No. 1363/2020/ RG/ Sub Courts, dated 22.04.2021

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ORDER:

In continuation of Official Memorandum of this Court in the reference No. 2 cited above and as per the directions issued by the Hon'ble High Court, Madras in the reference 1 & 3 cited above, the following instructions are issued regarding the functioning of Courts in Madurai District with effect from 26.04.2021 until further orders.

In accordance with the directions of the Hon'ble High Court, Madras, it is informed that all courts in District Headquarters and Taluk Courts in Madurai District will be functioning with limited cases and a limited access entry of advocates in the District Court Campus as well as the courts at Taluk level.

Functioning of Courts at Combined Court Building, Madurai and Taluk Courts in Madurai District:

1. Filing of Civil cases physically before the centralized filing counter is stopped from 26.04.2021. Physical filing of all cases is permitted

only through Drop Box near Centralized Filing Counter. All papers including civil suits, criminal cases, bail/anticipatory applications and miscellaneous petitions can be dropped between 10.30 a.m. and 3.00 p.m. on all working days. The petitions filed on or before 3.00 p.m. will be scrutinized on the next working day. The Bail applications will be heard only through virtual mode.

2. Follow up action may be made strictly during court hours through the e-mail address of the court concerned/phone numbers of the staff concerned, which is enclosed herewith

3. Only limited cases which are posted in the cause list published in the Madurai District Court website on the previous day will be taken for hearing. Likewise, the returned case bundle list, copy application ready list will also be published in the Court website every day.

4. All Bar associations, its libraries and lawyers' chambers in this District shall remain closed until further orders.

5. The Litigants/Accused shall be allowed inside the Court premises only if their presence is directed by the Courts and no adverse orders shall be passed in any of the case due to the absence of the Litigants/Accused/Advocates.

6. The entry of third persons accompanying with the litigants, accused, witnesses and advocates are strictly prohibited.

7. The Judicial Magistrates are hereby directed to use the video conference facility for remand extension whenever possible to avoid the crowd inside the court premises.

8. Lawyers above the age of 65 years may abstain from coming to Court and to avail the facility of video conference hearings.

9. All the Judicial Officers in the Headquarters and in Taluk Courts shall take all appropriate measures so as to secure sanitization, thermal scanning, social distancing norms as well as, all other health and hygiene precautionary measures that are necessary to prevent overcrowding or

congregation either in the Court premises or court-halls as to make the physical hearings smooth and without creating any impediment. The modalities already instructed by the Principal District Judge shall be worked out by the Judicial Officers concerned.

10. Advocates shall maintain social distancing within the court premises and in the Court Hall in order to avoid congestion.

The aforesaid direction shall be continued until further orders.



23.4.21

Principal District Judge,
Madurai.

26/4/2021

To

1. All the Judicial Officers in Madurai District
2. All Bar Associations in Madurai District.
3. The District Collector, Madurai
4. The Commissioner of Police, Madurai
5. The Superintendent of Police, Madurai
6. The Superintendent, Central Prison for Men, Madurai
7. The Superintendent, Central Prison for Women, Madurai
8. All Advocates Clerk Associations in Madurai District.

Copy to:

1. The Court Manager, Sherishtadars, Head Clerk, Central Nazir, Superintendent of Copyist, System Analyst, Principal District Court, Madurai.
2. Notice Board of Principal District Court, Madurai

D. NO. 2838
23-4-21

DISTRICT COURT, MADURAI
E-MAIL IDs

S. No	Name of the Court	Email Address	Mobile Nos.
1	Principal District Court , Madurai	mdu.pdc-tn@indiancourts.nic.in	K.Thirumurugan – 9994523841 K.Saravanan- 9894535495
2	I Additional District Court , Madurai	mdu.adc1-tn@indiancourts.nic.in	D.Anbarasi - 8098337370
3	II Additional District Court for CBI cases, Madurai	mdu.adc2-tn@indiancourts.nic.in	M.Balaji-8754350501 M.A.Suresh Kumar- 9994970927
4	III Additional District Court (PCR), Madurai	mdu.adc3-tn@indiancourts.nic.in	Tr.Kannan –9965168516 P.Sivagami-9894133866
5	IV Additional District Court , Madurai	mdu.adc4-tn@indiancourts.nic.in	M.Prabahar-8072868720
6	V Additional District Court , Madurai	mdu.adc5-tn@indiancourts.nic.in	V.Ambika -8870681296
7	VI Additional District Court , Madurai	mdu.adc6-tn@indiancourts.nic.in	P.Ramakrishnan- 9486505395
8	Labour Court, Madurai	mdu.lc-tn@indiancourts.nic.in	D.P.Kannan- 9944831297
9	Family Court, Madurai	mdu.fc-tn@indiancourts.nic.in	Dev Ananth-9442938955
10	Sessions Court for trial of cases relating to Communal Clashes, Madurai	mdu.adccc-tn@indiancourts.nic.in	S.Rajalakshmi - 9965609248
11	Mahila Court, Madurai	mdu.ademahila-tn@indiancourts.nic.in	S.Sekar-8778653463

12	Special Court for exclusive trial of cases under POCSO Act, Madurai	mdu.adepocso-tn@indiancourts.nic.in	S.Prabaharan-9842676799
13	Special Court for TNPID Act cases, Madurai	indu.adctnpid-tn@indiancourts.nic.in	P. Pandiyaraj - 9677556204 P.Thennarasan-7540063468
14	Principal Special Court for EC & NDPS Act cases, Madurai	mdu.adcec-tn@indiancourts.nic.in	S.Gurusamy - 9360502836
15	I Additional Special Court for NDPS Act cases, Madurai	mdu.adendps1-tn@indiancourts.nic.in	A.Mary Latha-9443716886
16	II Additional Special Court for NDPS Act, Madurai	mdu.adendps2-tn@indiancourts.nic.in	T.Vijayalakshmi-9003830855
17	Special District Court for MMDR Act cases, Madurai	mmdrcourtmadurai@gmail.com	K.R. Jawaharlal Nehru-9025059728
18	Special District Court for MCOP cases, Madurai	mdu.adcmcop-tn@indiancourts.nic.in	Tmt.G.Shanthi-9442026063
19	Chief Judicial Magistrate Court, Madurai	mdu.cjm-tn@indiancourts.nic.in	A.Parasuraman-7598231385 A.Rajeshwari-9092095204
20	Additional Chief Judicial Magistrate Court, Madurai	mdu.acjm-tn@indiancourts.nic.in	M.Mangaleswari-9092832983
21	Principal Sub Court, Madurai	mdu.psc-tn@indiancourts.nic.in	M.Parvathy-8778223993
22	I Additional Sub Court, Madurai	mdu.asc1-tn@indiancourts.nic.in	R.Anandavalli-6384139630
23	II Additional Sub Court, Madurai	mdu.asc2-tn@indiancourts.nic.in	

24	III Additional Sub Court , Madurai	mdu.asc3-tn@indiancourts.nic.in	
25	IV Additional Sub Court , Madurai	mdu.asc4-tn@indiancourts.nic.in	
26	Special Court for trial of cases under prevention of corruption Act, Madurai	mdu.asepc-tn@indiancourts.nic.in	M.Elavarasi-9445745417
27	Special Sub Court for MCOP Cases, Madurai	mdu.asemcop-tn@indiancourts.nic.in	Tr.Ramakrishnan-9626673109 K.Murugaiyah-9486380593
28	Principal District Munsif Court , Madurai Town	mdu.pdmc-tn@indiancourts.nic.in	Tmt.V.Ramalakshmi-9940775343
29	Additional District Munsif Court, Madurai Town	mdu.admc-tn@indiancourts.nic.in	
30	District Munsif Court, Madurai Taluk at Madurai	mdu.dmetlk-tn@indiancourts.nic.in	A.Tamil – 9486829029
31	Judicial Magistrate Court No.I, Madurai	mdu.jmc1-tn@indiancourts.nic.in	SRS.Chandra-9865222881
32	Judicial Magistrate Court No.II, Madurai	mdu.jmc2-tn@indiancourts.nic.in	K.Boomadevi-7598572484
33	Judicial Magistrate Court No.III, Madurai	mdu.jmc3-tn@indiancourts.nic.in	C.Jeyanthi 9360376808
34	Judicial Magistrate Court No.IV , Madurai	mdu.jmc4-tn@indiancourts.nic.in	P. Bhuvaneswari -9790364422
35	Judicial Magistrate Court No.V , Madurai	mdu.jmc5-tn@indiancourts.nic.in	B.Kavitha-7904140155
36	Judicial Magistrate Court No.VI, Madurai	mdu.jmc6-tn@indiancourts.nic.in	M.Noorjahan-9715470093

37	Judicial Magistrate Court No.VII, Madurai	mdu.jmc7-tn@indiancourts.nic.in	C.Shanthi – 6381152018
38	Judicial Magistrate Court No.I(FTC), Madurai	mdu.jmftc1-tn@indiancourts.nic.in	P.Sathyavathi – 8940892330
39	Judicial Magistrate Court No.II(FTC), Madurai	mdu.jmftc2-tn@indiancourts.nic.in	K.Rukmani 8681001220
40	Additional Mahila Court , Madurai	mdu.jmcmahila-tn@indiancourts.nic.in	M.Muthupechi- 9487663250
41	Special Court for exclusive trial of Land grabbing cases, Madurai	mdu.jmlgc-tn@indiancourts.nic.in	M.Nagalakshmi -9150124804
42	Mobile Court (RURAL), Madurai	mdu.jmcmobile-tn@indiancourts.nic.in	F.Saravana-9442970512
43	Sub Court , Thirumangalam	mdutmng.sc-tn@indiancourts.nic.in	Radha – 9443687696 Merlin Monisha – 8098189438
44	Sub Court, Melur	mdumlr.sc-tn@indiancourts.nic.in	L.Jeyabaskaran - 9487773956 Vijayalakshmi- 9003706290
45	Sub Court, Usilampatti	mduuslp.sc-tn@indiancourts.nic.in	M.Annakili- 9095032515 C.Sumithra- 8248899793
46	District Munsif Court, Thirumangalam	mdutmng.dmc-tn@indiancourts.nic.in	H.Vahitha-9965292706

47	Additional District Munsif Court , Thirumangalam	mdutmg.admc-tn@indiancourts.nic.in	H.Vahitha-9965292706
48	Judicial Magistrate Court, Thirumangalam	mdutmg.jmc-tn@indiancourts.nic.in	S.Saravanan-9842819981
49	District Munsif court, Melur	districtmunsifcourtmelur@gmail.com	A.Perumal- 9942528103
50	Judicial Magistrate Court, Melur	mdumlr.jmc-tn@indiancourts.nic.in	M.Shanthameena-9629070041
51	Judicial Magistrate Court No.II, Usilampatti	mduuslp.jmc2-tn@indiancourts.nic.in	Angayarkanni-9080438166
52	District Munsif Court , Vadipatti	mduvdp.dmc-tn@indiancourts.nic.in	V.Ganesan-7010763500
53	Judicial Magistrate Court , Vadipatti	mduvdp.jmc-tn@indiancourts.nic.in	M. Nagalakshmi-9940824962
54	District Munsif cum Judicial Magistrate Court No.I, Usilampatti	mduuslp.dmcumjmc1-tn@indiancourts.nic.in	P.Raja- 9994703140
55	District Munsif cum Judicial Magistrate Court , Peraiyur	mdupry.dmcumjmc-tn@indiancourts.nic.in	Tr.Murugan - 9944212499

